In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends the Agricultural Produce Cess Act, 1940 (27 of 1940), to the Union territory of Goa, Daman and Diu.
The text on the page is not clearly legible and contains a mix of characters. It appears to be handwritten. Due to the quality of the image, it is difficult to transcribe accurately.